

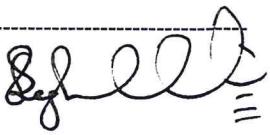
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 65/BB/2017	-	Admission	230/ 232	Broadcom Communications Technologies Pvt. Ltd.

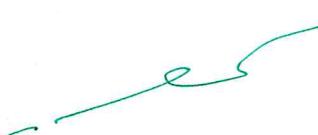
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAGHURAM CADAMBI For C.K Nandakumar Law Chambers (9880073412)	Petitioner	

Counsel for petitioner is present. The matter is listed today for admission. Counsel requested the Tribunal to order notice to RD, ROC, OL, and Income-tax department and also order for publication in the Hindu, English Daily, Bangalore Edition and Udayavani, Kannada Edition, Bangalore Edition.

Accordingly, the Tribunal orders notice to the above authorities and also for publication in the above newspapers. Counsel for petitioner is directed to collect notices from the Registry and serve on the authorities.

The publication shall be 10 days before the date of hearing.

The date of hearing is fixed to 15.12.2017.


MEMBER (J)


MEMBER (T)